GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:1245 ANSWERED ON:03.03.2011 CHILDREN COURT Pandey Saroj;Ponnam Shri Prabhakar;Siricilla Shri Rajaiah;Viswanathan Shri P.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Union Government has taken a decision to set up special courts for the disposal of cases of crime against children in the country; and
- (b) if so, the number of such courts proposed to be set up as on date?

Answer

MINISTER OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

(a) & (b): There is no proposal before the Government of India for setting up such courts.